

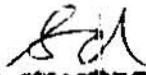
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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI: DATED THE 16 MAY, 1978.

NOTIFICATION
(INCOME TAX)

No. 230] (F.NO.197/49/77-II(AI): In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "The Society of the Franciscan Brothers, Kotagiri" for the purpose of the said section for and from the assessment year(s) 1975-76.


(M. SHASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Secretary and Treasurer, The Society of the Franciscan Brothers, Kotagiri P.O. Nilgiris Distt.
2. The Commissioner of Income-tax, Coimbatore, Coimbatore, with reference to his letter No.1419(43)76-CM dt.13.1.78.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(RAS)/(PDR)/(Inv.), New Delhi.
5. Director of CRM Services (Income-tax), 1st Floor, Aman-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
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